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NATIONAL COUNCIL FOR TEACHER EDUCATION CORRIGENDUM

New Delhi, the 10th January, 2008

No. F. 51-1/2007-NCTE (N&S).—In partial modification of NCTE's Notification No. 231 dated December 10, 2007 regarding National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2007, the "Appendices 1 to 12" mentioned in Regulation 9 at page 104 of the said Regulations, may be read as "Appendices 1 to 13".

The other stipulations will remain unchanged.

VIKRAM SAHAY, Member Secy.

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